

District and Sessions Judge, New Delhi, PHC
IN THE COURT OF Sh. Dinesh Kumar Sharma
District and Sessions Judge

Room No. 5

CIVIL CAUSE LIST DATED 31-03-2020 Total Cases:4

S.No.	Case Type	Old Case No.	Case No.	Title
Arguments				
1	RCT ARCT	24/2015	146/16	DEVI CHARAN GUPTA (DECEASED) THROUGH LR SH. S.K. G Vs. REMINDER KAUR ORS.
2	RCT ARCT		222/16	JEET SINGH Vs. SIR SOBHA SINGH AND SONS PVT LTD
3	PPA		2/18	AMIT GOEL Vs. ESTATE OFFICER
4	RCT ARCT		27/19	S SARANJIT SINGH CHADHA Vs. SIR SOBHA SINGH AND SONS PVT LTD

01/05/2020

Criminal Cause List Dated 31-03-2020 Total Cases:3

S.No.	Case Type	Old Case No.	Case No.	Title	FIR/PS
Misc. cases					
5	SC		445/2019	STATE Vs. HARBINDER SINGH	/0 (Delhi Captt.)
6	Cr Rev		198/2020	BASANT JOSHI AND OTHERS Vs. STATE (NCT OF DELHI)	/0 ()
Arguments					
7	CA		11/2020	TECHNOBRAVE TECH SUPOORT INDIA PVT LTD AND ANOTHERS Vs. ANKUR GROVER	/0 ()



S.No.	Case Type	Old Case No.	Case No	Title	FRMS
Misc./Appearance					
Entire Cause list has been en-block posted on 25-09-2020					
1	Cr Cases	29/02/2011	44319/2016	STATE Vs. UNTRACE	381/08/2008 (Tilak Marg)
2	Cr Cases	5442/2012	47705/2016	STATE Vs. LAL SINGH	227/09/2009 (Mandir Marg)
3	Cr Cases	218/V/2015	49891/2016	STATE Vs. KRISHAN KUMAR	511/2015 (Vasant Vihar)
4	Cr Cases		59866/2016	STATE Vs. MOHD. AFZAL	85/2014 (Mandir Marg)
5	Cr Cases		59139/2016	STATE Vs. UNTRACE	1710/2015 (Vasant Vihar)
6	Ct Cases		12002/2017	SANJAY KRIPALANI Vs. STATE ORS.	/0 ()
7	CU Cases		12964/2016	RANBIR SHARMA Vs. SHIV KUMAR	/0 (Tilak Marg)
8	Cr Cases		15858/2018	STATE Vs. ABHIGYAN	929/2014 (Vasant Vihar)
9	Ct Cases		15353/2018	ASHWANI KUMAR Vs. CHAMELI DEVI	/0 (Vasant Vihar)
10	Ct Cases		15385/2018	AJAY KUMAR PANDEY Vs. RANJIT SHASMAL	/0 ()
11	Ct Cases		5489/2019	BLUE JAY FINLEASE LTD. Vs. DEEKASHA SONI	/0 ()
12	Ct Cases		5490/2019	BLUE JAY FINLEASE LTD. Vs. VIJENDRA KUMAR	/0 ()
13	Cr Cases		6290/2019	STATE Vs. CANCELLATION	61/2019 (Tilak Marg)
14	Ct Cases		11395/2019	MUNISH GIRDHAR AND NAR Vs. MS RAMPRASTHA PROMOTERS AND DEVELOPERS LTD AND ORS	/0 (Vasant Vihar)
15	Cr Cases		9657/2019	STATE Vs. JASWINDER SINGH	600/2000 (Tilak Marg)
16	Cr Cases		9753/2019	STATE Vs. UNTRACE	9/2017 (Tilak Marg)
17	Cr Cases		9754/2019	STATE Vs. RAHUL @ GAURAV DUTT	000144/2016 (Tilak Marg)
18	Cr Cases		9755/2019	STATE Vs. KAUSHAL PASWAN	24/2017 (Tilak Marg)
19	Cr Cases		9756/2019	STATE Vs. NITIN SURYAVANSHI	57/2019 ()
20	Cr Cases		9757/2019	STATE Vs. SURAJ KUMAR	262/2017 (Tilak Marg)
Charge					
21	Cr Cases	136/V/2014	45678/2016	STATE Vs. GUNJAN SEHGAL	152/2013 (Vasant Vihar)
22	Cr Cases		59068/2016	STATE Vs. Neetu Singh	429/2015 (Vasant Vihar)
Prosecution Evidence					
23	Cr Cases	271/2005	41114/2016	STATE Vs. KISHORE KR MISHRA ETC.	77/2005 (Tilak Marg)
24	Cr Cases	166B/2010	44764/2016	STATE Vs. DEEPAK KUMAR	139/2009 (Tilak Marg)
25	Cr Cases	218B/2010	45658/2016	STATE Vs. VEENA BERVA	121/2010 (Tilak Marg)
26	Cr Cases	926/2/2011	44984/2016	STATE Vs. HARVEER SINGH	197/2010 (Chankaya Pur)
27	Cr Cases	214/2/2011	35937/2016	STATE Vs. JASPREET SINGH	27/2011 (Tilak Marg)
28	Cr Cases	291/2/2012	44620/2016	STATE Vs. TEK RAWAT @ SUNDER	01/11/2011 (Mandir Marg)
29	Cr Cases	735/2/2012	56660/2016	STATE Vs. DEEPENDER SAINI	301/2007 (Mandir Marg)
30	Cr Cases	44/02/2013	46552/2016	STATE Vs. NITIN SHARMA	192/2009 (Tilak Marg)
31	Cr Cases	31A/0/2013	46041/2016	STATE Vs. BHASKAR	288/2013 (Vasant Vihar)
32	Cr Cases	148/2/2013	50098/2016	STATE Vs. SUSHEEL KUMAR	57/2013 (Mandir Marg)
33	Cr Cases	112/V/2014	43234/2016	STATE Vs. PAWAN KUMAR	83/2005 (Vasant Vihar)
34	Cr Cases	89/01/2014	35696/2016	ARUN KHURANA Vs. KAMAL TANEJA	/0 (Tilak Marg)

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S.No.	Case Type	Old Case No.	Case No.	Title	FIR/PS
<i>Entire Cause List has been en-block posted to 25/09/2020</i>					
35	Cr Cases		152/2017	STATE Vs. VIRENDER KUMAR JAIN	342 /2016 (Vasant Vihar)
36	Cr Cases		6949/2017	STATE Vs. MAHESH KUMAR YADAV	878 /2016 (Vasant Vihar)
37	Cr Cases		6927/2019	STATE Vs. DHARMBIR SINGH	433 /1997 (Tilak Marg)
Defence Evidence					
38	Cr Cases	9/2/2011	41710/2016	STATE Vs. RAJESH KUMAR ETC.	427 /2005 (Tilak Marg)
Misc. Arguments					
39	Cr Cases	7/02/2015	42616/2016	STATE Vs. NHPENDRA KUMAR AGGARWAL	106 /2012 (Tilak Marg)
Misc./Arguments					
40	Ct Cases	22/1A/2011	24833/2016	M.R. PARASHAR Vs. SUNIL KUMAR SINGH	/0 (Tilak Marg)
Post-Summoning Evidence					
41	Ct Cases		18256/2016	PRERNA SHARMA Vs. STAT OF NCT DELHI	/0 (Tilak Marg)
Order					
42	Ct Cases		1389/2017	ROHIT CHAWLA Vs. PANDIT HARI KISHAN	/0 (Mandir Marg)

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Chief Metropolitan Magistrate, New Delhi, PHC
IN THE COURT OF Sh. Sudhir Kumar Sirohi
Addl. Chief Metropolitan Magistrate
Criminal Cause List Dated 31-03-2020 Total Cases:36

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S.No.	Case Type	Old Case No.	Case No.	Title	FIR/PS
Misc./ Appearance					
1	Cr Cases	26/2B/2014	40288/2016	STATE Vs. DALIP @ JOGY	254 /2014 (Vasant Kunj South)
2	Cr Cases		10644/2017	STATE Vs. UNTRACE	848 /2015 (R.K. Puram)
3	Cr Cases		4487/2017	STATE Vs. UNTRACE	1034 /2015 (Vasant Kunj South)
4	Cr Cases		4541/2017	STATE Vs. UNTRACE	5 /2017 (Vasant Kunj South)
5	Cr Cases		4542/2017	STATE Vs. UNTRACE	000282 /2016 (Vasant Kunj South)
6	Cr Cases		4546/2017	STATE Vs. UNTRACE	000293 /2016 (Vasant Kunj South)
7	Cr Cases		4036/2017	STATE Vs. UNTRACE	305 /2015 (Vasant Kunj South)
8	Cr Cases		2776/2016	STATE Vs. SANDEEP	031612 /2016 (Vasant Kunj South)
9	Cr Cases		10898/2018	STATE Vs. PAPPU @ CHAND	20 /2016 (R.K. Puram)
10	Cr Cases		10525/2017	STATE Vs. UNTRACE	584 /2016 (Vasant Kunj South)
11	Cr Cases		7000/2017	STATE Vs. untrace	876 /2014 (Vasant Kunj South)
12	Cr Cases		7192/2017	STATE Vs. untrace	286 /2015 (Vasant Kunj South)
13	Cr Cases		8125/2017	STATE Vs. VIKAS KUMAR	53 /2016 (R.K. Puram)
14	Cr Cases		9328/2017	STATE Vs. JITENDER SHARMA	711 /2016 (Vasant Kunj South)
15	Cr Cases		12752/2018	STATE Vs. LOKESH KUMAR MALHOTRA	31 /2016 (Crime Branch-New Delhi)
16	Cr Cases		14548/2018	STATE(MAHENDER SINGH) Vs. UNTRACE	000366 /2017 (R.K. Puram)
17	Cr Cases		16657/2018	STATE Vs. AMAR SINGH	75 /2018 (Vasant Kunj South)
18	Cr Cases		1821/2019	STATE Vs. UNTRACE	000882 /2018 (Vasant Kunj South)
Misc. cases					
19	Cr Cases		3859/2019	STATE Vs. praveen kumar @ langra	312 /2018 (R.K. Puram)
Misc./ Appearance					
20	Cr Cases		4538/2019	STATE Vs. ASRAFUL HAQUE	507 /2018 (Vasant Kunj South)
21	Ct Cases		7718/2019	SUMIT SONI Vs. MANJEET GREWAL	/0 ()
22	Cr Cases		9554/2019	STATE Vs. SUNIL	229 /2019 ()
23	Cr Cases		199/2020	STATE Vs. KISHAN GOPAL	658 /2019 (Vasant Kunj South)
24	Ct Cases		4442/2020	ANSHUL AGGARWAL Vs. PRIYANK SUKIJA AND ORS.	/0 ()
Charge					
25	Ct Cases	140/1/2013	19331/2016	ENFORCEMENT Vs. AMRIK SINGH SALUJA	/ ()
26	Cr Cases		58537/2016	STATE Vs. TAUSIPH ANSARI	274 /2014 (Parliament Street)
27	Cr Cases		3861/2019	STATE Vs. shiva kumar	45 /2019 ()
Prosecution Evidence					
28	Cr Cases	54/2/2005	41506/2016	STATE Vs. VICKY CHOPRA	372 /2004 (Connaught Place)
29	Cr Cases	180/2/2006	41654/2016	STATE Vs. P.L. ANANTH RAM	60 /2003 (Connaught Place)

Chief Metropolitan Magistrate, New Delhi, PHC
IN THE COURT OF Sh. Sudhir Kumar Sirohi
Addl. Chief Metropolitan Magistrate
Criminal Cause List Dated 31-03-2020 Total Cases:36

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S.No.	Case Type	Old Case No.	Case No.	Title	FIR/PS
30	Cr Cases	3/3B/2014	47411/2016	STATE Vs. BASHIR	191 /2011 (Vasant Kunj South)
31	Ct Cases	26/1C/2014	18984/2016	YOGENDER SOLANKI Vs. SUNIL @ MANOJ KUMAR ORS.	/0 (R.K. Puram)
32	Cr Cases	39/3C/2014	48240/2016	STATE Vs. TANWAR AHEMAD	110 /2013 (R.K. Puram)
Notice					
33	Cr Cases		5688/2017	STATE Vs. ANIL KUMAR	1362 /2015 (Vasant Kunj South)
Misc. Arguments					
34	Ct Cases		12598/2017	VINEY GAUR Vs. FERROUS TOWNSHIP PVT. LTD. AND ORS.	/0 (Vasant Kunj South)
Order					
35	Ct Cases		12599/2017	GHASI RAM Vs. FERROUS TOWNSHIP PVT. LTD. AND ORS.	/0 (Vasant Kunj South)
36	Ct Cases		12602/2017	DHARAMPAL Vs. FERROUS TOWNSHIP PVT. LTD. AND ORS.	/0 (Vasant Kunj South)

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A. No. 9 -
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District and Sessions Judge, New Delhi, PHC

IN THE COURT OF Mr. Munish Markan

Additional District Judge(ADJ)

CIVIL CAUSE LIST DATED 31-03-2020 Total Cases:18

S.No.	Case Type	Old Case No.	Case No.	Title
Misc. cases				
1	CS	302/2014	56920/16	SANDEEP OJHA ANR. Vs. MS TULIP TELECOM LTD.
2	CS		58599/16	JATENDER PAL SINGH Vs. NARENDER PAL SINGH
3	CS		664/17	BRYOGEN PHARMACEUTICALS PVT LTD Vs. BESTIME TRADING CO PVT LTD
4	CS		231/18	INDRAAESH DEVELOPERS P LTD Vs. MANOJ PURI
5	CS		782/18	BVG INDIA LTD Vs. NIMS UNIVERSITY
6	CS		820/18	LAXMI DEVI Vs. SANTAR PAL
7	Counter Claim		19/19	LAXMI DEVI Vs. SANTAR PAL
8	CS		686/19	M/S KEYSTONE SOLUTIONS Vs. M/S/FUNBARS HOSPITALITY PVT LTD
9	CS		725/19	KAVITA SAHNI Vs. VIKRAM JOGLEKAR
10	CS		92/20	SANGEETA Vs. NARAIN SINGH
11	Misc DJ		40/20	VIRENDRA SINGH KHAIRA Vs. UNION OF INDIA AND OTHERS
Misc. Arguments				
12	H/A		87/17	M/S TATA STEEL LTD Vs. NEW DELHI MUNICIPAL COUNCIL
Final Arguments				
13	CS		58370/16	SUBAL SASMAL Vs. SENBO ENGINEERING LTD. AND ANR.
14	CS		58890/16	VISHWA INFRASTRUCTURES AND SERVICES PVT. LTD. Vs. RAIL LAND DEVELOPMENT AUTHORITY
15	CS		58413/16	MARVEL VINYL LTD Vs. FABRIC LAND
16	W/A DJ		5356/16	PURAN CHAND Vs. PRITAM SINGH
17	PPA		32/18	DURGA DASS PVT LTD Vs. LIFE INSURENCE CORPORATION LTD
18	PPA		33/18	DURGA DASS PVT LTD Vs. LIFE INSURANCE CORP. OF INDIA

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Chief Metropolitan Magistrate, New Delhi, PHC
IN THE COURT OF Sh. Dev Saroha
Metropolitan Magistrate
Criminal Cause List Dated 31-03-2020 Total Cases:21

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S.No.	Case Type	Old Case No.	Case No.	Title	FIR/PS
Misc./ Appearance					
1	Ct Cases	579/1/2016	36487/2016	DAKTAN MEIDI INDIA Vs. GOLD FIELD HOSPITAL RESEARCH CENTRE	/0 (Connaught Place)
2	Ct Cases		8764/2017	DEVENDER KUMAR Vs. M/S PEARLS INFRASTRUCTURE	/0 (Barakhamba Road)
3	Cr Cases		7551/2017	STATE Vs. UNTRACE	440 /2016 (Sarojini Nagar)
4	Ct Cases		9160/2018	RAJINDER SINGH Vs. ASHOK KUMAR GIRI AND ANR	/0 (Sarojini Nagar)
5	Cr Cases		537/2019	STATE Vs. UNTRACE	000082 /2018 (Sarojini Nagar)
6	Cr Cases		631/2019	STATE Vs. UNTRACED	00230 /2018 (Sarojini Nagar)
7	Cr Cases		632/2019	STATE Vs. UNTRACED	000210 /2018 (Sarojini Nagar)
8	Ct Cases		5235/2019	RITESH TEWARI Vs. SANTOSH KUMAR DUBEY AND ORS	/0 (Barakhamba Road)
9	Cr Cases		6505/2019	STATE Vs. JOGINDER	88 /2019 (Sarojini Nagar)
10	Ct Cases		19329/2019	TOM VARGHESE AND ORS. Vs. MIJO SAM VARGHESE AND ORS.	/0 (Barakhamba Road)
11	Cr Cases		427/2020	STATE Vs. SALMAN	54 /2019 (Barakhamba Road)
12	Ct Cases		2127/2020	SUNIRMAL BOKSI Vs. AXIS BANK	/0 (Barakhamba Road)
13	Ct Cases		2756/2020	PRITPAL SINGH SAINI Vs. M/S ANSAL PROPERTIES AND INFRASTRUCTURE LTD. AND ORS.	/0 (Barakhamba Road)
14	Ct Cases		3517/2020	DEEPAK SHARMA Vs. BPTIP LTD. AND ORS.	/0 (Barakhamba Road)
Prosecution Evidence					
15	Cr Cases	48/2010	46450/2016	STATE Vs. RAVINDER KUMAR	151 /2007 (Vasant Kunj North)
16	Cr Cases	79/2A/2015	54053/2016	STATE Vs. SHANKAR KUMAR	512 /2014 (Sarojini Nagar)
17	Cr Cases		59389/2016	STATE Vs. SHER SINGH	820 /2015 (Sarojini Nagar)
18	Ct Cases		11808/2017	DEPARTMENT OF CUSTOMS Vs. MANDEEP SINGH	/0 01/05/2020
19	Ct Cases		16639/2017	MAHENDER KUMAR DHAWAN Vs. PUSHP RAJ SINGH	/0 (Barakhamba Road)
Arguments					
20	Cr Cases	217/1/2016	40490/2016	REKHA Vs. BIKRAM UPADHYAYA ORS	/0 (Barakhamba Road)
Order					
21	Ct Cases	109/1/2014	22884/2016	VIKRAM MONGA Vs. SANJAY DHINGRA ANR.	/0 (Lajpat Nagar)

Senior Civil Judge cum RC, New Delhi, PHC
IN THE COURT OF Sh. Vikrant Vaid
Senior Civil Judge Cum Rent Controller
CIVIL CAUSE LIST DATED 31-03-2020 Total Cases:11

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S.No.	Case Type	Old Case No.	Case No.	Title
Misc. cases				
1	CS SCJ		1474/18	TRUE LINK FINANCE LTD Vs. MUKESH KUMAR SHARMA
2	EX		176/19	TRUE LINK FINANCE LTD Vs. ASHISH KUMAR AND ANOTHERS
3	EX		182/19	TRUE LINK FINANCE LTD Vs. KOMAL AND ANOTHER
4	CS SCJ		863/19	TRUE LINK FINANCE LTD Vs. DEVI CHARAN
5	CS SCJ		999/19	BALWAN SINGH Vs. DURGA
6	EX		657/19	SIR SOBHA SINGH AND SONS (P) LTD. Vs. MANISH SHAH
7	CS SCJ		17/20	SURYA CARGO FORWARDERS PVT LTD Vs. M/S NCDEX MARKETS PVT LTD
8	EX		128/20	M/S DTDC EXPRESS LTD Vs. M/S TEZ EXPRESS
Plaintiff/Petitioner Evidence				
9	CS SCJ	1/14/2014	57091/16	BHIM SINGH Vs. KARAN SINGH
10	CS SCJ		1257/17	TIN MANUFACTURING CO. OF INDIA Vs. SYNDICATE BANK
11	CS SCJ		430/18	STATE BANK OF INDIA Vs. AMRITA

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Chief Metropolitan Magistrate, New Delhi, PHC
IN THE COURT OF Ms. Tanvi Khurana
Metropolitan Magistrate
Criminal Cause List Dated 31-03-2020 Total Cases:53

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(14)

S.No.	Case Type	Old Case No.	Case No.	Title	FIR/PS
Misc./ Appearance					
1	Ct Cases		17113/2017	RELIGARE SECURITIES LTD Vs. RAJESH SHUKLA	/()
2	Ct Cases	925/1/2013	20616/2016	CHANDRABHAN SINGH Vs. KENNY BINDRA	/0 (Vasant Vihar)
3	Cr Cases	30/2/2014	50366/2016	STATE Vs. UNTRACE	147 /2012 (Inder Puri)
4	Ct Cases	343/1/2014	33390/2016	MAKEMYTRIP (INDIA) PVT. LTD. Vs. SHUBH TRAVELS ANR.	/0 (Barakhamba Road)
5	Ct Cases	714/1/2015	34008/2016	HEMA JINGINEERING INDUSTRIES LTD Vs. MS PROCYON ENGINEERING P.LTD	/0 (Parliament Street)
6	Ct Cases		15246/2017	RELIANCE CAPITAL LTD. Vs. V.K. JAISWAL	/()
7	Ct Cases		15129/2017	RELIANCE CAPITAL LTD. Vs. ARUN	/()
8	Ct Cases		49291/2016	SHOBRAJ JAI SINGHANI Vs. RENU KALRA	/()
9	Ct Cases		17616/2016	RELIANCE CAPITAL LTD Vs. YARUN KUMAR	/0 (Barakhamba Road)
10	Ct Cases		17617/2016	RELIANCE CAPITAL LTD Vs. MALAVA SINGH	/0 (Barakhamba Road)
11	Ct Cases		17618/2016	RELIANCE CAPITAL LTD Vs. SHEKHAR KUMAR	/0 (Barakhamba Road)
12	Ct Cases		50151/2016	MAIL TODAY NEWSPAPERS PVT. LTD. Vs. ADTRIX AND ANR.	/()
13	Ct Cases		5795/2017	M/S VIMAL INDUSTRIES Vs. AJAY JAIN	/()
14	Ct Cases		757/2017	M/S RADICO KHAITAN LTD Vs. RAJDEEP RANDHAWA	/()
15	Ct Cases	401/1/2016	42729/2016	HDFC BANK LTD. Vs. RAVINDER KUMAR	/0 (Barakhamba Road)
16	Ct Cases		51245/2016	RELIANCE CAPITAL LTD. Vs. SOUTH ASIAN HOSPITALITY SERVICES PVT LTD AND ANR	/()
17	Ct Cases		17256/2017	MANISH JAIN Vs. ULTRA HOME CONSTRUCTION PVT. LTD.	/()
18	Ct Cases		17257/2017	KALPANA JAIN Vs. ULTRA HOME CONSTRUCTION PVT. LTD.	/()
19	Ct Cases		17034/2017	MANOJ KUMAR GUPTA Vs. LAL MANDAL	/()
20	Ct Cases		7290/2017	STATE Vs. ARJUN	82 /2015 (Inder Puri)
21	Ct Cases		9283/2017	STATE Vs. SONU YADAV AND ORS	133 /2017 (Central Secretariate Metro)
22	Ct Cases		17306/2017	GOYAL PLY N WOOD PVT. LTD. Vs. SHARADHA SABURI ENGINEERS PVT. LTD.	/()
23	Ct Cases		7172/2018	HSIL LTD. Vs. RAVINDRA POOJARI	/()
24	Ct Cases		7173/2018	HSIL LTD. Vs. KAPIL AHUJA	/()
25	Ct Cases		12783/2018	STANDARD CHARTERED BANK Vs. RADHA PALACE WEST AND ORS	/0 0
26	Ct Cases		12784/2018	STANDARD CHARTERED BANK Vs. GL PARNAMI MARKETING CO AND ORS	/0 0
27	Ct Cases		12787/2018	STANDARD CHARTERED BANK Vs. KASHYAP	/0 0
28	Ct Cases		12788/2018	STANDARD CHARTERED BANK Vs. BALAJI COMMUNICATION	/0 0
29	Ct Cases		12830/2018	HALONIX TECHNOLOGIES PVT LTD. Vs. LAL CHAND BAFNA	/0 0
30	Ct Cases		12832/2018	HALONIX TECHNOLOGIES PVT LTD. Vs. SANJAYA P SHAH	/0 0
31	Ct Cases		12833/2018	HALONIX TECHNOLOGIES PVT LTD. Vs. SUMAN VIJAYA	/0 0

01/05/2020

Chief Metropolitan Magistrate, New Delhi, PHC
IN THE COURT OF Ms. Tanvi Khurana
Metropolitan Magistrate

Criminal Cause List Dated 31-03-2020 Total Cases:53

S.No.	Case Type	Old Case No.	Case No.	Title	FIR/PS
32	Ct Cases		13062/2018	PIPELINE PRODUCTS INDIA Vs. PHASSIM WATER SERVICES AND ORS	/0 ()
33	Cr Cases		16040/2018	STATE Vs. PURAL MAL GURJAR	129 /2017 ()
34	Ct Cases		15467/2018	GAC LOGISTICS PVT LTD Vs. SURENDER S SETHI	/0 ()
35	Ct Cases		17348/2018	CHANDER PRAKASH Vs. DEVI RAM	/0 ()
36	Cr Cases		120/2019	STATE Vs. DIVESH GIRI	3029 /2017 (Rajeev Chowk Metro)
37	Cr Cases		786/2019	STATE Vs. SUSHIL	87 /2018 ()
38	Ct Cases		1771/2019	M/S N.M. EXPORTS INDIA Vs. UDAY KUMAR	/0 ()
39	Ct Cases		1950/2019	HARPREET SINGH Vs. JAGDEEP SINGH SETHI	/0 ()
40	Cr Cases		757/2020	STATE Vs. MANJEET SINGH SETHI AND ORS	137 /2019 (Inder Puri)
Pre-Summoning Evidence					
41	Ct Cases		2532/2017	HDFC BANK LTD. Vs. RAJE YUNUS ALI	/ ()
42	Ct Cases		2534/2017	HDFC BANK LTD. Vs. RAKESH KUMAR	/ ()
43	Ct Cases		2540/2017	HDFC BANK LTD. Vs. RAM PRASAD	/ ()
44	Ct Cases		14898/2017	NORTH EAST CENTRE FOR TECHNOLOGY APPLICATION AND REACH (NECTAR) Vs. M/S SRIVARI METALS WORKS PVT LTD AND ORS	/ ()
Charge					
45	Cr Cases		9855/2019	STATE Vs. RAKESH RAKHWAR	000182 /2018 (Inder Puri)
Prosecution Evidence					
46	Cr Cases	112/2/2010	44678/2016	STATE Vs. NAUSHAD ALI	687 /2004 (Connaught Place)
47	Cr Cases	900/2/2013	45747/2016	STATE Vs. SANJAY KAPOOR	09 /2012 (Inder Puri)
48	Ct Cases	40/14/2014	23644/2016	GYATRI DEVI Vs. RAJIV RANJAN GIRI	/0 (Tuglak Road)
Notice					
49	Ct Cases	257/1/2015	21465/2016	KRISHNA Vs. SUNIL AND OTHERS	/0 (Inder Puri)
Plaintiff/Petitioner Evidence					
50	Ct Cases		49561/2016	M/S VIMAL INDUSTRIES Vs. VIKAS CHOPRA	/ ()
Defence Evidence					
51	Ct Cases		49137/2016	SHARDA DEVI Vs. SUNIL KUMAR	/ ()
Order					
52	Ct Cases		16296/2016	JINDAL POWER LTD Vs. GLOBAL ENERGY PVT LTD ORS	/0 (Connaught Place)
53	Ct Cases		16852/2016	JINDAL POWER LTD Vs. GLOBAL ENERGY P.LTD	/0 (Connaught Place)

Senior Civil Judge cum RC, New Delhi, PHC
 IN THE COURT OF Sh. Pankaj Sharma
 JSCC cum ASCJ cum GJ
 CIVIL CAUSE LIST DATED 31-03-2020 Total Cases:25

S.No.	Case Type	Old Case No.	Case No.	Title
Misc./ Appearance				
1	CS SCJ		1723/17	MAJA INDUSTRIES Vs. VINOD KUMAR DALMIA
Misc. cases				
2	CS SCJ		150/18	TRUE LINK FINANCE LTD Vs. RAVINDER KUMAR AND ORS
3	CS SCJ		539/18	TRUE LINK FINANCE LTD Vs. NAWAL SINGH
4	Small Cause		46/18	TRUE LINK FINANCE LTD Vs. RAM LAL
5	CS SCJ		768/18	TRUE LINK FINANCE LTD Vs. SUNIL CHAND
6	CS SCJ		975/18	TRUE LINK FINANCE LTD Vs. DEEPAK SAGAR
Misc./ Appearance				
7	CS SCJ		285/19	TRUE LINK FINANCE LTD Vs. GANESH
Misc. cases				
8	Small Cause		30/19	TRUE LINK FINANCE LTD Vs. BAJRANGI GUPTA
9	CS SCJ		403/19	TRUE LINK FINANCE LTD Vs. BAHADUR SINGH
10	CS SCJ		477/19	STATE BANK OF INDIA Vs. SARVANAN H
11	Small Cause		72/19	TRUE LINK FINANCE LTD Vs. SONU
12	Small Cause		78/19	TRUE LINK FINANCE LTD Vs. RAJESH KUMAR
13	CS SCJ		10/20	APARNA BHAT Vs. MEGHNA GULZAR AND ORS
14	CS SCJ		107/20	MASTER ADITYA JAIN THROUGH FATHER(NATURAL GURADIAN) Vs. MODERN SCHOOL
15	CS SCJ		126/20	AJAY TOKAS AND ANR Vs. RAJ PAL AND OTHERS
16	CS SCJ		170/20	BASANTA Vs. C POOVANITHA
17	CS SCJ		173/20	NATIONAL COUNCIL FOR PROMTION OF SINDHI LANGUAGE Vs. THE VICE CHANCELLOR AND ANOTHERS
18	CS SCJ		274/20	POONAM MITTAL Vs. KUMKUM SAGAR
Issues				
19	CS SCJ		304/18	SANJAY DUBEY Vs. M/S DOT DELIVERY SUPPLY CHAIN SOLUTIONS PVT. LTD ECT
Plaintiff/Petitioner Evidence				
20	CS SCJ		568/18	BUSINESS TRAVEL PVT LTD Vs. IBIS TRAVELS PVT LTD
21	CS SCJ		476/19	ANITA CHOUDHARY Vs. PRESS CLUB OF INDIA
Final Arguments				
22	CS SCJ	6/2015	57486/16	HITKARI SABHA (REGD) Vs. SANJAY VERMA ORS
Misc./ Arguments				
23	MCA SCJ		10/19	YUNUS SALIM Vs. NAIMA PARVEEN
Order				
24	CS SCJ		754/17	CHANDERKALA Vs. SUMITRA DEVI SANSANWAL AND ORS
25	CS SCJ		601/18	NISHA KURIAN Vs. BANANA IP COUNSELS

NDOH

01.05.2020

Senior Civil Judge cum RC, New Delhi, PHC
IN THE COURT OF Sh. Pankaj Sharma
JSCC cum ASCJ cum GJ
Criminal Cause List Dated 31-03-2020 Total Cases:0

S.No.	Case Type	Old Case No.	Case No.	Title	FER/PS
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No Record Present

Chief Metropolitan Magistrate, New Delhi, PHC
IN THE COURT OF Ms. Ankita Lal
Metropolitan Magistrate
Criminal Cause List Dated 31-03-2020 Total Cases:48

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S.No.	Case Type	Old Case No.	Case No.	Title	FIR/PS
Misc./ Appearance					
1	Cr Cases	70/2/2011	42974/2016	STATE Vs. JASWANT SINGH	32 /2010 (Chankaya Puri)
2	Cr Cases	80/3/2014	48576/2016	STATE Vs. HARI RAM	375 /2013 (Delhi Cantt.)
3	Cr Cases	639/2014	54437/2016	STATE Vs. GOPAL CHANDRA DOBE	51 /2014 (Chankaya Puri)
4	Cr Cases	3/2/2015	51694/2016	STATE Vs. MANOJ GUPTA	561 /2014 (Naraina)
5	Ct Cases	716/2015	35694/2016	ANIL KUMAR ARORA Vs. MIRAGE ENTERTAINMENT ORS	/0 (Connaught Place)
6	Ct Cases	715/2015	35695/2016	ANIL KUMAR ARORA Vs. MIRAGE ENTERTAINMENT ORS	/0 (Connaught Place)
7	Ct Cases	717/2015	35696/2016	ANIL KUMAR ARORA Vs. MIRAGE ENTERTAINMENT ORS	/0 (Connaught Place)
8	Cr Cases	44/2016	50445/2016	STATE Vs. SUNIL KUMAR ANR	1079 /2015 (Vasant Kunj North)
9	Ct Cases	559/2016	42411/2016	SABHIB MALHOTRA Vs. NARESH KAPOORS	/0 (Connaught Place)
10	Cr Cases		58305/2016	STATE Vs. UNTRACE	176 /2014 (Delhi Cantt.)
11	Ct Cases		12876/2018	RAJEEV KUMAR Vs. RAJ KUMAR YADAV	/0 (Vasant Vihar)
Misc. cases					
12	Cr Cases		15817/2018	STATE Vs. KUNAL SHARMA	239 /2016 (Delhi Cantt.)
Misc./ Appearance					
13	Cr Cases		16351/2018	STATE Vs. UNTRACE	519 /2014 (Naraina)
14	Cr Cases		16586/2018	STATE Vs. GURVINDER SINGH	0075 /2017 (Chankaya Puri)
15	Cr Cases		16970/2018	STATE Vs. PRADEEP SINGH	505 /2015 (Naraina)
16	Cr Cases		17056/2018	STATE Vs. UNTRACE	226 /2017 ()
17	Cr Cases		18487/2018	STATE Vs. UNTRACE	144 /2015 ()
18	Cr Cases		166/2019	STATE Vs. INDERJEET SINGH	7 /2017 (South Avenue)
19	Ct Cases		2385/2019	R.K. SHARMA Vs. H.M. MEENA AND ORS.	/0 (Vasant Kunj North)
20	Cr Cases		2837/2019	STATE Vs. UNTRACE	48 /2018 (Chankaya Puri)
21	Cr Cases		3047/2019	STATE Vs. UNTRACE	556 /2017 (Vasant Kunj North)
22	Cr Cases		3048/2019	STATE Vs. UNTRACE	75 /2016 ()
23	Cr Cases		3050/2019	STATE Vs. UNTRACE	169 /2016 (Vasant Kunj North)
24	Ct Cases		1284/2020	SHOBHNA SARBHAI Vs. POONAM WADHWA	/0 (Kishan Garh)
25	Cr Cases		1891/2020	STATE Vs. CHANDAN @ CHANDU	31 /2020 (Kishan Garh)
Charge					
26	Cr Cases	14/2010	47881/2016	STATE Vs. TRIPURARI SINGH	703 /2007 (Vasant Kunj North)
27	Cr Cases	16/2/2013	48001/2016	STATE Vs. KULDEEP GIRI	185 /2012 (Vasant Kunj North)
Pre-Summoning Evidence					
28	Ct Cases	229/2013	30260/2016	SANDEEP KOHLI Vs. STATE	/0 (Vasant Kunj North)
Charge					
29	Cr Cases		59669/2016	STATE Vs. KAMAL SINGH KHUSHWAH	486 /2014 (Vasant Kunj North)
Prosecution Evidence					

31-3-20

Chief Metropolitan Magistrate, New Delhi, PHC
IN THE COURT OF Ms. Ankita Lal
Metropolitan Magistrate

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Criminal Cause List Dated 31-03-2020 Total Cases:48

S.No.	Case Type	Old Case No.	Case No.	Title	FIR/PS
30	Cr Cases	905/2011	45161/2016	STATE Vs. KISHOR ETC.	54 /2(North
31	Cr Cases	982/2/2011	44932/2016	STATE Vs. BHUPENDER KUMAR	208 / (Puri)
32	Cr Cases	94/2/2012	48640/2016	STATE Vs. VIKRAM GUPTA (SENIOR CITIZEN)	62 /2(Puri)
33	Cr Cases	80/2B/2014	48085/2016	STATE Vs. AJAY KUMAR ETC.	107 / (Cantt
34	Cr Cases	1/VKN/2015	39198/2016	STATE Vs. ARVIND CHAUDHARY	92 /2(North
35	Cr Cases	73//2015	55403/2016	STATE Vs. JAGRAM	73 /2(Puri)
36	Cr Cases		684/2017	STATE Vs. BABU	209 / (North
37	Cr Cases		16166/2018	STATE Vs. VIJAY PRAKASH YADAV	29 /2(Aven
38	Cr Cases		16585/2018	STATE Vs. SANDEEP BANDHAN AND ANR.	175 / (Puri)
39	Cr Cases		3863/2019	STATE Vs. SAGAR NEPALI	124 / (
40	Cr Cases		4223/2019	STATE Vs. RAHUL KASHYAP	127 / (
41	Cr Cases		4263/2019	STATE Vs. RANJIT	111 / (Cantt
42	Cr Cases		6626/2019	STATE Vs. MOHD. HAKIM	126 / (
43	Cr Cases		4/2020	STATE Vs. SUSHIL KUMAR	367 / (
44	Cr Cases		1402/2020	STATE Vs. HAZARI LAL	220 / (Puri)
Statement of Accused					
45	Cr Cases	906/2/2011	45793/2016	STATE Vs. RAHUL KUMAR SINHA	61 /2(Puri)
Order					
46	Cr Cases	90/2B/2014	42207/2016	STATE Vs. MEHAR SINGH	225 / (Cantt
47	Ct Cases		13221/2018	INSTITUTE FOR STUDIES IN INDUSTRIAL DEVELOPMENT Vs. JESIM PAIS	/0 (Va
48	Ct Cases		1373/2019	MUKESH MEHRA Vs. CHAIRMAN PEARL ACADEMY AND ORS	/0 (Nt

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District and Sessions Judge, New Delhi, PHC
IN THE COURT OF Sh. Parveen Singh
Additional Sessions Judge

Case No 15

Criminal Cause List Dated 31-03-2020 Total Cases:10

S.No.	Case Type	Old Case No.	Case No.	Title	FIR/PS
Misc./ Appearance					
1	NIA		1/2018	NATIONAL INVESTIGATION AGENCY Vs. SHAJAHAN VELLUVA KANDY	/0
2	CA		159/2019	M/s AV AUDIO TRONIX Vs. M/s HEMKUNT CAR CARE	CC 38729 /2016 (R.K. Puram)
3	SC		399/2019	SPECIAL PUBLIC PROSECUTOR Vs. JYOTSANA BHARDWAJ	/0 0
4	SC		400/2019	PUBLIC PROSECUTOR Vs. JYOTSANA	/0 0
5	Cr Rev		547/2019	Bharti Arora IPS Vs. JYOTSANA	/0 0
Prosecution Evidence					
6	SC		398/2018	STATE Vs. Amit Rana @ Mitta @ Shankar	238 /2018 (Vasant Kunj South)
7	SC		209/2019	STATE Vs. VISHAL NEGI	431 /2015 (Sagarpur)
Misc. Arguments					
8	CA		158/2017	MONIKA UPPAL Vs. PANKAJ UPPAL and Ors	/0 (Vasant Kunj South)
Arguments					
9	Cr Rev		564/2018	PAWAN KUMAR VERMA Vs. STATE	641 /2017 (Vasant Kunj North)
10	Cr Rev		565/2018	PAWAN KUMAR VERMA Vs. STATE	236 /2018 (Vasant Kunj North)

01/05/2020

Room No. 24

District and Sessions Judge, New Delhi, PHC

IN THE COURT OF Ms. Anju Bajaj Chandna

District Judge (Commercial Courts)-01

CIVIL CAUSE LIST DATED 31-03-2020 Total Cases:30

S.No.	Cause Type	Old Case No.	Case No.	Title
Misc. cases				
1	OMP (COMM.)		144/19	ASI KUMAR MONDAL Vs. ESCORTS LTD AND OTHERS
2	OMP (I) (COMM.)		9884/19	PERFECT CAPITAL SERVICES LTD Vs. PARVEEN KUMAR AND ANR
3	OMP (I) (COMM.)		10315/19	ECO STAR SECURITIES AND CREDITS PVT LTD Vs. GULAB VATI
4	OMP (I) (COMM.)		13470/19	M/S KOTAK MAHINDRA BANK LTD. Vs. SAFDAR KHAN AND OTHERS
5	OMP (I) (COMM.)		13885/19	TOYOTA FINANCIAL SERVICES LTD. Vs. OM SAI TRAVELS
6	OMP (I) (COMM.)		13886/19	TOYOTA FINANCIAL SERVICES LTD. Vs. MINAKSHI GARG AND ANOTHERS
7	OMP (I) (COMM.)		13890/19	TOYOTA FINANCIAL SERVICES LTD. Vs. BORATE SANTOSH NAMDEO
8	OMP (I) (COMM.)		13907/19	TOYOTA FINANCIAL SERVICES INDIA LTD. Vs. WAGHMARE DAGADU DNYANDEV
9	OMP (I) (COMM.)		13910/19	TOYOTA FINANCIAL SERVICES INDIA LTD. Vs. VIANNA TOURS AND TRAVELS
10	OMP (I) (COMM.)		13911/19	TOYOTA FINANCIAL SERVICES INDIA LTD. Vs. VASUDEV V SUBRAMANYAN AND OTHERS
11	OMP (I) (COMM.)		14016/19	INDUSIND BANK LTD. Vs. POHU LAL
12	OMP (I) (COMM.)		14017/19	HERO FINCORP LTD Vs. TULIKA PANDEY
13	OMP (I) (COMM.)		14018/19	HERO FINCORP LTD Vs. JASBIR AMAR SINGH
14	OMP (COMM.)		237/19	PRASAR BROADCASTING CORPORATION OF INDIA Vs. M/S APLAB LIMITED
15	OMP (COMM.)		238/19	PRASAR BHARTI BROADCASTING CORPORATION OF INDIA Vs. M/S APLAB LIMITED
16	OMP (COMM.)		239/19	PRASAR BROADCASTING CORPORATION OF INDIA Vs. M/S APLAB LIMITED
17	OMP (COMM.)		240/19	PRASAR BHARTI BROADCASTING CORPORATION OF INDIA Vs. M/S APLAB LIMITED
Misc./Appearance				
18	CS (COMM.)		18/20	STATE BANK OF INDIA Vs. KAVITA KUKREJA
Misc. cases				
19	OMP (I) (COMM.)		140/20	FULLERTON INDAI CREDIT COMPANY LTD Vs. IMRAN FAKRULLA
20	OMP (COMM.)		33/20	LALITA SEHRAWAT Vs. NEW DELHI MUNICIPAL COUNCIL
21	CS (COMM.)		290/20	HOUSING DEVELOPMENT FINANCE CORPORATION LTD Vs. RAGHAV JINDAL ETC.
22	OMP (I) (COMM.)		527/20	PNB HOUSING FINANCE LTD Vs. GAMBHIR SINGH BALIYAN
23	OMP (I) (COMM.)		528/20	PNB HOUSING FINANCE LTD Vs. TULSI DAS NYATI
Issues				
24	CS (COMM.)		92/19	HSIL LIMITED Vs. KIRAN REFRACTORIES AND ANR
Final Arguments				
25	TM		5/16	RAJESH BHARGAVA Vs. SHAILENDER GUPTA
Case Management Hearing / Pre-Trial Conference				
26	OMP (I) (COMM.)		5550/19	MANAPPURAM FINANCE LTD Vs. SAPNA PARDHAN
27	OMP (I) (COMM.)		5556/19	INDUSIND BANK LTD. Vs. B S CONSTRUCTIONS
28	OMP (I) (COMM.)		5624/19	TOYOTA FINANCIAL SERVICES INDIA LTD. Vs. RAHUL DUBEY
29	OMP (I) (COMM.)		5625/19	TOYOTA FINANCIAL SERVICES INDIA LTD. Vs. HOSHIYAR SINGH

01/05/20

ROOM No. 24

District and Sessions Judge, New Delhi, PHC

IN THE COURT OF Ms. Anju Bajaj Chandna

District Judge (Commercial Courts)-01

CIVIL CAUSE LIST DATED 31-03-2020 Total Cases:30

S.No.	Case Type	Old Case No.	Case No.	Title
30	OMP (I) (COMM.)		5626/19	TOYOTA FINANCIAL SERVICES INDIA LTD. Vs. RAVI SHANKER SHUKLA - 01/05/20

Chief Metropolitan Magistrate, New Delhi, PHC
IN THE COURT OF Ms. Jyoti Maheshwari
Metropolitan Magistrate

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Criminal Cause List Dated 31-03-2020 Total Cases:56

S.No.	Case Type	Old Case No.	Case No.	Title	FIR/PS
Misc./ Appearance					
1	Ct Cases	3/1/2013	24298/2016	HCL INFOSYSTEMS LTD. Vs. CHANNEL 99 MEDIA NETWORK PVT. LTD.	/0 (Barakhamba Road)
2	Ct Cases		1937/2016	HALONIX TECHNOLOGIES PVT LTD Vs. SUDESH KAPOOR	/0 (Barakhamba Road)
3	Ct Cases		44690/2016	RINGING BELLS PVT. LTD. Vs. VIE TECHNOLOGY PVT. LTD.	/0 (Naraina)
4	Ct Cases		44732/2016	HDFC BANK LTD. Vs. CHANDER PAL SINGH	/0 (Barakhamba Road)
5	Ct Cases		45194/2016	TATA MOTORS FINANCE LTD. Vs. ALI MOHD.	/0 (Barakhamba Road)
6	Ct Cases		45547/2016	HDFC BANK LTD. Vs. VIJENDER SHIBBU	/0 (Connaught Place)
7	Ct Cases		46075/2016	HDFC BANK LTD. Vs. ASHOK RAMESH	/0 (Connaught Place)
8	Ct Cases		46205/2016	HDFC BANK LTD. Vs. ZAHID ASHRAF SAHAF	/0 (Connaught Place)
Misc. cases					
9	Ct Cases		47332/2016	AXIS BANK LTD Vs. PAWAN KUMAR	/0 (Barakhamba Road)
Misc./ Appearance					
10	Ct Cases		47457/2016	PNB HOUSING FINANCE LTD. Vs. ASHWANI KUMAR NALWA	/0 (Connaught Place)
11	Ct Cases		2151/2017	IPL Vs. GURU NANAK KHETI STORE AND ORS	/0 (Connaught Place)
12	Ct Cases		2433/2017	INDIA BULLS Vs. AMARJIT SHAW	/0
13	Ct Cases		3277/2017	HDFC BANK LTD. Vs. PRADEEP NIKHADE	/0 (Connaught Place)
14	Ct Cases		3520/2017	INDIA INFOLINE FINANCE LTD Vs. SANDEEP	/0 (Barakhamba Road)
15	Ct Cases		3521/2017	INDIA INFOLINE FINANCE LTD Vs. SATYANJAY TRIPATHI	/0 (Barakhamba Road)
16	Ct Cases		3667/2017	INDIA INFOLINE FINANCE LTD. Vs. SANDEEP SAINI	/0 (Barakhamba Road)
17	Ct Cases		5690/2017	CHOLAMANDALAM INVESTMENT AND FINANCE CO LTD Vs. SUNIL KUMAR	/0 (Barakhamba Road)
18	Ct Cases		6213/2017	ROLASTAR PVT. LTD. Vs. SNOWMEX ENGINEERS LTD.	/0
19	Ct Cases		6287/2017	IPL Vs. ABHAY KRISHAK SEWA KENDRA AND ORS	/0 (Connaught Place)
Misc. cases					
20	Ct Cases		7757/2017	DCB BANK LTD Vs. AMRIT LAL	/0 (Barakhamba Road)
21	Ct Cases		7758/2017	DCB BANK LTD Vs. AMRIT LAL	/0 (Barakhamba Road)
Misc./ Appearance					
22	Ct Cases		9176/2018	IIFL Vs. REVASHANKAR GOVIND RAJGOR	/0
23	Ct Cases		9350/2018	IREDA Vs. SHIVANI POWER SPINNER LTD AND ORS	/0 (Connaught Place)
24	Ct Cases		11406/2018	STANDARD CHARTERED BANK Vs. V R REPRESENTATIONS	/0
25	Ct Cases		11960/2018	SANTOSH PROPERTIES LTD Vs. C AND C TOWERS LTD	/0
26	Ct Cases		12456/2018	VEIRA ELECTRONICS PVT. LTD. Vs. AMANS DREAM ELECTRONICS PVT. LTD.	/0
27	Ct Cases		12934/2018	INDIA INFOLINE FINANCE LTD Vs. SITARAM GOLYA	/0
28	Ct Cases		6606/2019	RASHTRIYA MAHILA KOSH Vs. BADKULLA LUNA SILK KHADI SOCIETY	/0
29	Ct Cases		6680/2019	DCB BANK LTD. Vs. MOHD. IRFAN	/0
30	Ct Cases		7098/2019	IIFL Vs. SOMNATH HANMAT JADHAV	/0

6/6/20

Chief Metropolitan Magistrate, New Delhi, PHC

IN THE COURT OF Ms. Jyoti Maheshwari

Metropolitan Magistrate

Criminal Cause List Dated 31-03-2020 Total Cases:56

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S.No.	Case Type	Old Case No.	Case No.	Title	FIR/PS
31	Ct Cases		7099/2019	IIFL Vs. BHARADA KAMJIBHAI	/0 ()
32	Ct Cases		8793/2019	KANWARJEET SINGH KOCCHAR Vs. VIJAYENDER SHARMA	/0 ()
33	Ct Cases		9392/2019	FNP WEDDINGS AND EVENTS INDIA PVT. LTD. Vs. KARAN BANSAL	/0 ()
34	Ct Cases		13544/2019	BJFL Vs. VEENA SHARMA	/0 ()
35	Ct Cases		13545/2019	BJFL Vs. PANKAJ KHERA	/0 ()
36	Cr Cases		8569/2019	CHOLAMANDALAM INVESTMENT AND FINANCE CO. LTD. Vs. WAHID AHMAD	/0 (Barakhamba Road)
37	Ct Cases		14401/2019	DCB BANK LTD. Vs. SYED SARWAR HAIDER	/0 (Barakhamba Road)
38	Cr Cases		9078/2019	GLOBE PRODUCTS INDIA Vs. THE ENHANCERS	/0 ()
39	Ct Cases		15366/2019	GLOBE PRODUCTS INDIA Vs. THE ENHANCERS	/0 ()
40	Cr Rev		47/2019	BALBIR Vs. INDRAJEET SHUKLA	/0 ()
41	Ct Cases		15503/2019	SMC GLOBAL SECURITIES LTD Vs. SHRIKANT ASHOK DANDWATE	/0 (Barakhamba Road)
42	Ct Cases		19188/2019	EARNEST SUNIL JONATHAN Vs. JAI RAJ	/0 ()
43	Ct Cases		58/2020	M/S DIGITAL AND SOCIAL MEDIA RESEARCH ASS Vs. REKHA DAGAR	/0 (Mandir Marg)
44	Ct Cases		200/2020	CREAMY FOODS LTD Vs. ARSE ALAM	/0 (Barakhamba Road)
45	Ct Cases		201/2020	CREAMY FOODS LTD Vs. NARENDRA SINGH	/0 (Barakhamba Road)
46	Ct Cases		202/2020	CREAMY FOODS LTD Vs. MS IMRANA KHATOON	/0 (Barakhamba Road)
47	Ct Cases		203/2020	CREAMY FOODS LTD Vs. AVDESH KUMAR	/0 (Barakhamba Road)
48	Ct Cases		204/2020	CREAMY FOODS LTD Vs. SHUBHAM THAKUR	/0 (Barakhamba Road)
49	Ct Cases		2976/2020	SWARUP POLYMERS PVT. LTD. Vs. AARCHI SHAW	/0 ()
50	Ct Cases		2981/2020	NITIN KUMAR Vs. KARAN PAL SINGH	/0 ()
51	Ct Cases		3850/2020	MS B R SPECIALITIES LLP Vs. ANIL BASSI	/0 (Connaught Place)
Pre-Summoning Evidence					
52	Ct Cases		6470/2017	INDIA INFOLINE FINANCE LTD Vs. UMESH KU	/0 (Barakhamba Road)
53	Ct Cases		1976/2019	DEVESH PATHAK Vs. IDEA BUILDERS PVT LTD AND ORS	/0 ()
Plaintiff/Petitioner Evidence					
54	Ct Cases		47508/2016	AXIS BANK LTD Vs. NARENDRA KUMAR	/0 (Connaught Place)
Defence Evidence					
55	Ct Cases	616/1/2015	35053/2016	SATISH CHAND KHANDELWAL Vs. SHAMIN KHAN	/0 (Palam Airport)
56	Ct Cases		12634/2018	WAZIR SINGH Vs. KARAMVEER	/0 ()

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30/4/20

30/4/20

Court No. 27

District and Sessions Judge, New Delhi, PHC

IN THE COURT OF Sh. Sanjay Khanagwal

Additional Sessions Judge

Criminal Cause List Dated 31-03-2020 Total Cases:3

S.No.	Case Type	Old Case No.	Case No.	Title	FIR/PS
Misc./ Appearance					
1	Bail Matters		327/2020	STATE Vs. ROHIT MISHRA	185 /2018 (Crime Branch-New Delhi)
2	Bail Matters		463/2020	STATE Vs. KRISHAN KUMAR MEHTA	33 /2018 (Connaught Place)
Prosecution Evidence					
3	SC		70/2018	STATE Vs. ARJUN AND ORS.	215 /2013 (Inder Puri)] 11/5/2020

District and Sessions Judge, New Delhi, PHC
 IN THE COURT OF Sh. Gurvinder Pal Singh
 District Judge (Commercial Courts)-02
 CIVIL CAUSE LIST DATED 31-03-2020 Total Cases:20



S.No.	Case Type	Old Case No.	Case No.	Title	
Misc. cases					
1	CS (COMM.)		217/20	SHIV KUMAR SUSHIL KUMAR TEA ENTERPRISES PVT LTD Vs. SHASHI REKHA	01/5/20
2	OMP (I) (COMM.)		3475/19	MAHINDRA AND MAHINDRA FINANCIAL SERVICE LTD Vs. VIKRAM SINGH	01/5/20
3	OMP (I) (COMM.)		3476/19	HERO FINCORP LTD Vs. KRISHNA SHARMA	01/5/20
4	OMP (I) (COMM.)		3607/19	M/S KOTAK MAHINDRA BANK LTD. Vs. SIMRAN TRANSPORTS SERVICES AND ANR	01/5/20
5	OMP (I) (COMM.)		3608/19	M/S KOTAK MAHINDRA BANK LTD. Vs. SUSHILA AND ANR	01/5/20
6	OMP (I) (COMM.)		3751/19	MAHINDRA AND MAHINDRA FINANCIAL SERVICE LTD Vs. RAJVEER	01/5/20
7	OMP (I) (COMM.)		3752/19	MAHINDRA AND MAHINDRA FINANCIAL SERVICE LTD Vs. VIJENDER JI	01/5/20
8	OMP (I) (COMM.)		3753/19	MAHINDRA AND MAHINDRA FINANCIAL SERVICE LTD Vs. RAJENDRA	01/5/20
9	OMP (I) (COMM.)		9151/19	BAJAJ FINANC LIMITED Vs. HUMA RIYASAT ALI	01/5/20
10	OMP (COMM.)		197/19	UNION OF INDIA Vs. M/S RAMA CONSTRUCTION COMPANY	01/5/20
11	OMP (COMM.)		213/19	PRASAR BHAATI BROADCASTING CORPORATION OF INDIA Vs. M/S APLAB LIMITED	01/5/20
12	OMP (COMM.)		214/19	PRASAR BHARATI BROADCASTING CORPORATION OF INDIA Vs. M/S APLAB LIMITED	01/5/20
13	OMP (COMM.)		215/19	PRASAR BHARATI BROADCASTING CORPORATION OF INDIA Vs. M/S APLAB LIMITED	01/5/20
14	OMP (COMM.)		216/19	PRASAR BHARATI BROADCASTING CORPORATION OF INDIA Vs. M/S APLAB LIMITED	01/5/20
15	OMP (COMM.)		217/19	PRASAR BHARATI BROADCASTING CORPORATION OF INDIA Vs. M/S APLAB LIMITED	01/5/20
16	OMP (COMM.)		218/19	PRASAR BHARATI BROADCASTING CORPORATION OF INDIA Vs. M/S APLAB LIMITED	01/5/20
Misc. Arguments					
17	ARBITN		8490/17	BHASIN INFOTECH AND INFRASTRUCTURE PVT. LTD. Vs. K L BHATIA AND ANR	01/5/20
18	ARBITN		1689/18	UNION BANK OF INDIA Vs. VK SUPREME CONSULTANTS PVT LTD	01/5/20
19	EX		535/18	V K SUPREME CONSULTANTS Vs. UNION OF INDIA	01/5/20
20	OMP (COMM.)		26/19	AMAR AND ORS Vs. ORIX LEASING AND FINANCIAL SERVICES INDIA LTS AND ANR.	01/5/20

DELHI MEDIATION CENTRE

CAUSE LIST FOR 31.03.2020 (Tuesday)

S. No.	Med. No.	Case No.	Title	Nature of Case	Referred by	Time	Assigned to	NDOH & Time
1	720/20	CC 8942/19	Hariom Sharma Vs. Satinder Nagar @ Surrender Nagar	138 NI Act	Ms Amardeep Kaur	11:00	Ms Meena Sharma	28.04.2020
2	700/20	CT 2901/19	Avantor Performance Materials India Ltd. Vs. Rohan Consortium Pvt. Ltd.	138 NI Act	Sh Sumeet Anand	12:00	Ms Urmila Yadav	28.04.2020
3	446/20	CC 41425/16	AGR Steel Strips P. Ltd. Vs. Sunil Kumar	138 NI Act	Sh Ashwani Panwar	12:00	Sh A K Chhabra	28.04.2020
4	226/20	CC 3059/19	Asian Colour Coated Ispat Ltd. Vs. RRB Chemicals Pvt. Ltd. & Ors.	138 NI Act	Sh Vipul Sandwar	12:30	Sh A K Chhabra	28.04.2020
5	704/20	CT 10198/19	Avantor Performance Materials India Ltd. Vs. Jeevan Healthcare	138 NI Act	Ms Amardeep Kaur	12:30	Ms Manjeet Kaur	28.04.2020
6	774/20	CC 30315/16	Radico Khaitan Ltd. Vs. Ramgarh Wines	138 NI Act	Sh Ashwani Panwar	12:30		28.04.2020
7	354/20	Ex 526/19	Kotak Mahindra Bank Vs. Mohit Tanwar	Execution	Ms Chetna Singh	1:00	Ms Manjeet Kaur	28.04.2020
8	698/20	CC 5719/17	Sabmiller India Ltd. Vs. Paramjeet Thakur	138 NI Act	Ms Pragati	2:00	Sh A K Chhabra	28.04.2020
9	699/20	CC 5721/17	Sabmiller India Ltd. Vs. Paramjeet Thakur	138 NI Act	Ms Pragati	2:00	Sh A K Chhabra	28.04.2020
10	765/20	CS 59332/16	Ramesh Khaneja Vs. Ansal Properties & Infrastructure Ltd.	Recovery	Ms Ravinder Bedi	2:00	Ld. JI	28.04.2020
11	353/20	CC 8824/19	Halonix Technologies P. Ltd. Vs. P Shifa	138 NI Act	Ms Shruti Chaudhary	2:00	Sh Santosh Kumar	28.04.2020
12	299/20	CC 8824/19	Halonix Technologies P. Ltd. Vs. P Shifa	138 NI Act	Ms Shruti Chaudhary	2:00	Sh Santosh Kumar	28.04.2020
13	06-20	New 15370/18	Dev Dutt Exports Vs. Surbhi Creations	138 NI Act	Ms Pragati	2:00	Ms Rita Khanna	28.04.2020
14	422/20	CC 14587/18	Allways Logistic India Vs. Ankit Balla	138 NI Act	Ms Preeti Parewa	2:00	Sh Santosh Kumar	28.04.2020
15	756/20	CT 8341/19	Hettich India P. Ltd. Vs. Malda Urban Interiors P. Ltd.	138 NI Act	Ms Jyoti Maheshwari	2:30		28.04.2020
16	75/20	New 15370/18	Vahini Bhat Vs. Vikram Bajaj	138 NI Act	Ms Pragati	3:00	Ms Manjeet Kaur	28.04.2020

28/4/20